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**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

28.02.2019

O.A./260/552/2014 P SAHOO
M.A 349/15 FOR IMPLEMENTATION -V/S-
OF ORDER D/O POST

ITEM NO: 17

FOR APPLICANTS(S) Adv. : Mr.C.P.Sahani

FOR RESPONDENTS(S) Adv.: Mr.S.Behera, Sr. Panel Counsel

| Notes of The Registry | Order of The Tribunal |
|-----------------------|---|
| | <p>Heard both the learned counsels.</p> <p>2. Learned counsel for the applicant submits that he does not want to press the MA No. 349/2015 which has been filed for implementation of the order. Learned counsel for the respondents submitted that the respondents have implemented the order passed in the OA.</p> <p>3. Accordingly MA No. 349/2015 is disposed of as being not pressed. There will be no order as to costs.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>I.Nath</p> |